

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2812

ANSWERED ON:07.12.2009

SETTING UP OF LARGE INDUSTRIES

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of large industries set up/closed in the country during the last three years, State-wise;
- (b) whether the Government proposes to make changes in the present policies to promote big/ large industries especially in that area having no industry;
- (c) if so, the details thereof and the action taken by the Government in this regard;
- (d) whether some proposals are pending for setting up industry in the country including Haryana;
- (e) if so, the details thereof, State-wise; and
- (f) the details of foreign companies which approached Indian Companies to invest abroad especially Vietnam?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): In a deregulated industrial environment, decisions to set up industries are taken by the entrepreneurs. The industrial units intimate their intention of setting up a large industry to the Government in Part A of the Industrial Entrepreneur Memorandum (IEM). Later, they file Part B of the IEM after commencement of commercial production. IEMs are applicable for de-licensed sector, which are acknowledged. Industrial licenses are issued for certain specified industries as per the New Industrial Policy, 1991. On the basis of information received in Part B of IEM and licenses issued, 1580 large industries as per details at Annexure-I were set up in the country during the last three calendar years viz. 2006, 2007 and 2008. There is no mechanism for reporting closure of the unit.

(b) & (c): The State Governments are primarily responsible for industrial development in their State. The Union Government supplements their efforts through various incentive schemes such as Industrial Infrastructure Upgradation Scheme (IIUS) in order to boost industrialization and generate employment opportunities. For the special category States of the North East (including Sikkim) and the States of Jammu & Kashmir, Himachal Pradesh and Uttarakhand, the Government is implementing special packages of incentives. The Government is also implementing a number of other schemes to improve infrastructure and the business environment to enable the industries to come up in such areas.

(d) & e): 102 applications as per the details at Annexure-II have been received from the entrepreneurs for issuing industrial licenses which are being processed. Seven cases are from the State of Haryana.

(f): No such proposal has been received in Department of Industrial Policy & Promotion.